

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 5592
TO BE ANSWERED ON 6TH APRIL, 2022**

PRIVATE TELECOM SERVICE PROVIDERS

5592. SHRI A. RAJA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has received any request from private Telecom Service Providers (TSPs) for converting their interest on deferred spectrum and AGR dues into equity and if so, the details thereof, groupwise;
- (b) the measures taken/proposes to be taken by the Government to protect its interest while converting the outstanding interest on dues into equity;
- (c) whether the Government would buy stake of Vodafone Idea at a rate of Rs. 5.75 per share, i.e., the market price at BSE on 17.08.2021 or at a face value of Rs. 10 per share and if so, the details thereof; and
- (d) whether the additional benefit of concessional rate of interest is going to cost the exchequer approximately Rs. 32,000 crores and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) Pursuant to the reforms and support package approved by the Government for the Telecom Sector, M/s Vodafone Idea Limited (VIL) has exercised option for converting its interest liabilities arising on account of deferred spectrum auction instalments, and AGR dues, pertaining to the moratorium period, by way of equity.
- (b) & (c) Ministry of Finance shall finalize the procedure, method, rate of conversion, mix of equity and preferential capital (if any), compliance with SEBI and other relevant guidelines.
- (d) There is no concession in the rate of interest.
